# GOVERNMENT OF INDIA MINISTRY OF EDUCATION DEPARTMENT OF HIGHER EDUCATION RAJYA SABHA

### **UNSTARRED QUESTION No-3709**

ANSWERED ON- 05/04/2023

#### **UGC CAMPUSES IN FOREIGN COUNTRIES**

3709 # SHRI BRIJLAL:

Will the Minister of *Education* be pleased to state:

- (a) whether the University Grants Commission (UGC) proposes to open its campuses in foreign countries;
- (b) if so, the details thereof and the countries in which UGC proposes to open campuses initially; and
- (c) the manner in which Indian students would benefit by UGC opening campuses abroad and the countries where it is planning to open its campuses in the future?

#### **ANSWER**

## MINISTER OF STATE IN THE MINISTRY OF EDUCATION (DR. SUBHAS SARKAR)

(a) to (c): The University Grants Commission (UGC) has been established under the provisions of the UGC Act, 1956 for promotion and co-ordination of University education and for the determination and maintenance of standards of teaching, examination and research in Universities. The UGC has set up nine Inter-University Centres under the provisions of Section 12(ccc) of the UGC Act, 1956 for providing common facilities, services and programmes for Universities. However, the UGC does not establish its campuses.

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